

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

STARRED QUESTION NO:415

ANSWERED ON:22.04.2008

REGULATION OF PRIVATE TELEVISION CHANNELS

Khairi Shri Chandrakant Bhaurao; Saradgi Shri Iqbal Ahmed

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has succeeded in pushing through a content code to regulate private television channels in the country;
- (b) if so, the details thereof;
- (c) the details of rules that are in vogue to keep tab of the operations of cable operators; and
- (d) the extent to which the district and State-Level monitoring Committees have helped in checking the cable operators and misuse of TV Channels?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI P.R. DASMUNSI)

(a) to (d): A statement is laid on the table of the House.